

Central Administrative Tribunal  
Principal Bench: New Delhi

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OA 1541/95

New Delhi, this the 5th day of Oct., 99

Hon'ble Shri S.R.Adige, Vice-Chairman (A)  
Hon'ble Shri Kuldip Singh, Member (J)

1. Sh. Om Parkash Sharma s/o Sh. Ho Ram Sharma,  
Tea Maker Departmental Canteen of S.R.T.Nagar  
P.O. under New Delhi Central Dn. New Delhi.
2. Raj Bahadar s/o Sh. Ram Surat,  
Wash Boy, Departmental Canteen  
SRT Nagar PO New Delhi.

Address for service: C/o Sh.Sant Lal,Advocate  
C-21(B) New Multan Nagar  
Delhi - 110 06.

...Applicants

(By Advocate: Shri Sant Lal)

Versus

1. The Union of India through  
Secretary,  
Ministry of Communication,  
Department of Posts, Dak Bhawan,  
New Delhi.
2. The Senior Supdt. of Post Offices,  
New Delhi Central Dn., Meghdoot Bhawan,  
New Delhi.
3. The Sub Postmaster,  
SRT Nagar Post Office,  
New Delhi.
4. The Secretary,  
Ministry of Personnel & Public Greivances  
Dept. of Personnel & Training(Director  
Canteens Lok Nayak Bhawan,  
Room No. 361, 'B' Wing,  
New Delhi. ....Respondents

(By Advocate: Mrs. P.K.Gupta)

O R D E R (ORAL)

By Hon'ble Shri S.R.Adige, Vice Chairman (A):

1. Heard both sides.
2. Mrs. P.K.Gupta, counsel for respondents very

fairly concedes that the present case is fully covered by the Tribunal's order dated 23.8.1999 in OA 1494 of 1995 (Satya Prakash vs. Union of India & Ors.)

3. Under the circumstances this O.A. is disposed of in terms of the aforesaid order dated 23.8.1999 and respondents are directed to extend the benefits granted by the aforesaid order dated 23.8.1999 to the present applicants also, within three months from the date of receipt of a copy of this order. No costs.

  
(Kuldip Singh)

Member (J)

  
(S.R. Adige)  
Vice Chairman (A)

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